

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 27 of 2014 &
Appeal No. 28 of 2014 &
Appeal No. 32 of 2014**

Dated : 25th July, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Appeal No. 27 of 2014

Indraprastha Power Generation Ltd.Appellant(s)

Versus

Delhi Electricity Regulatory Commission & Ors. ...Respondent(s)

Appeal No. 28 of 2014

Pragati Power Corporation Ltd.Appellant(s)

Versus

Delhi Electricity Regulatory Commission & Ors. ...Respondent(s)

Appeal No. 32 of 2014

Delhi Transco Ltd. ... Appellant(s)

Versus

D.E.R.C. & Ors.Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Ms. Swapna Seshdari
Counsel for the Respondent(s) : Mr. Manu Seshadri for R.1
Mr. C.S. Vaidyanathan, Sr. Adv.

ORDER

Mr. C.S. Vaidyanathan, the learned Senior Counsel for the Respondent seeks some time to file the reply to I.A. Nos. 286, 287 & 288 of 2014. Accordingly, he is directed to file the same on or before 06.08.2014 after serving copy on the other side.

Post these matters on **08.08.2014**.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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